C.P No. 14/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

NAME OF THE PARTIES:

M/s. K C Holdings Pvt. Ltd.

V/s.

M/s. Caprihans India Limited

SECTION OF THE COMPANIES ACT: 241 to 244 of the Companies Act 2013.

DESIGNATION

Bhrey Sancheri Counsel
Abama Wagle Sr Associate
The HSA Adrocalistor Petitioner - Harris Ali A116 I.v. Melchant Sheikh Sto. For Responden Adv. Aparegita Sen i/o Desai Desai Gel Res 2 to 4 covernger 2 Mulla

ORDER CP 14/241-242/NCLT/MB/MAH/2016

At request of the parties, list this matter on 6.2.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)